

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 276
TO BE ANSWERED ON 13.08.2026**

STATUS OF SURVEY ON DOMESTIC WORKERS

276. MS. SWATI MALIWAL:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has undertaken or proposes to undertake any assessment or survey relating to domestic workers and the present status thereof;**
- (b) the existing measures being implemented by Government for the welfare, social security, skill development and protection of domestic workers;**
- (c) whether a comprehensive policy or legal framework for domestic workers is under consideration; and**
- (d) the measures taken or proposed to strengthen social security, financial wellbeing and labour protection for domestic workers?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (d): A Statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 276 RAISED BY MS SWATI MALIWAL DUE FOR REPLY ON 13.08.2026 REGARDING STATUS OF SURVEY ON DOMESTIC WORKERS.

(a) to (d): Labour Bureau, an attached office of the Ministry of Labour and Employment, has undertaken an All India Survey on Domestic Workers based on multi stage sampling design. The field work of the survey has been completed.

Government is implementing various social security and welfare measures for unorganized workers, including domestic workers, such as (i) Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) and Pradhan Mantri Suraksha Beema Yojana (PMSBY) for life and disability cover respectively, (ii) Pradhan Mantri Shram Yogi Man Dhan Yojana (PM-SYM) for old age pension, (iii) Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) for secondary and tertiary health benefits, (iv) Pradhan Mantri Awas Yojna for housing needs to name a few. Further, the Domestic Workers Sector Skill Council (DWSSC) under Ministry of Skill Development and Entrepreneurship is imparting various skill development training programmes to domestic workers.

State Governments regulate the conduct of private placement agencies, if necessary, by making their own Policy/ Act in this regard.

Ministry of Labour & Employment has launched on 26th August, 2021 the e-Shram portal which is a National Database of the Unorganised Workers, including domestic workers, seeded with Aadhaar. The portal has been made available to the States/UTs for registration of various categories of unorganized workers on e-Shram portal. As on 09.08.2026, over 31.86 crore unorganized workers, including domestic and household workers, are registered on e-Shram. Out of these over 2.95 crores are registered as domestic & household workers.

In keeping with the vision of the Budget Announcement, 2024-25, on developing e-Shram as a "One-Stop-Solution" for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the e-Shram-"One-Stop-Solution" on 21st October 2024. e-Shram-"One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. e-Shram. This enables unorganised workers, including domestic workers, registered on e-Shram to access social security schemes and see benefits availed by them so far, through e-Shram.

So far, 15 schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PM-SVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozar and Ajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) Pradhan Mantri Awas Yojana - Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.

The Unorganised Workers' Social Security Act, 2008, subsumed in the Code on Social Security, 2020, provides for social security for unorganized workers including domestic workers. In the Code on Social Security, 2020, the Central and State Governments are mandated to formulate suitable social security and welfare schemes for unorganized workers including domestic workers.
